

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:378  
ANSWERED ON:06.08.2013  
COMPENSATION TO INJURED WORKERS  
Bali Ram Dr.

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited (CIL) and its subsidiaries have outsourced their production related works to contractors during the last three years;
- (b) if so, the details thereof, subsidiary-wise;
- (c) whether several employees engaged by these contractors have been killed/injured during the said period;
- (d) if so, the details of compensation provided to the injured/dependents of the deceased, subsidiary-wise; and
- (e) the steps taken/proposed to be taken by the CIL to appoint permanent workers to tide over this crisis?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): In view of increasing demand of coal on Coal India Limited (CIL), CIL has undertaken some of its activities in some of its mines through outsourcing, mainly in loading and transportation of coal.

Subsidiary-wise departmental and hired opencast (OC) coal production of Coal India Limited during last three years is given below:

(Figures in Million Te)  
Company By Mode / Equipment 2010-11 2011-12 2012-13  
(Provisional)

ECL Departmental	17.737	16.225	18.673
Hired	5.695	7.500	8.389
Total	23.432	23.725	27.062

BCCL Departmental	13.983	14.472	12.954
Hired	11.325	12.253	15.106
Total	25.308	26.725	28.060

CCL Departmental	30.598	29.514	28.941
Hired	15.652	17.400	18.096
Total	46.250	46.914	47.037

NCL Departmental	66.253	66.401	70.021
Hired	0.000	0.000	0.000
Total	66.253	66.401	70.021

WCL Departmental	30.400	29.519	27.786
Hired	4.544	5.201	6.301
Total	34.944	34.720	34.087

SECL Departmental	9.258	6.970	4.285
Hired	86.644	90.459	97.065
Total	95.902	97.429	101.350

MCL Departmental	12.805	14.366	17.585
Hired	85.308	86.567	88.631
Total	98.113	100.933	106.216

NEC Hired	1.098	0.598	0.602
Total	1.098	0.598	0.602

CIL Departmental	181.034	177.467	180.245
Hired	210.266	219.978	234.190
Total	391.300	397.445	414.435

(c) & (d): Details of compensation paid to the dependents of the deceased contractor workers subsidiary-wise are given below:

Company	2010-11 (Provisional)	2011-12	2012-13
No of Compensation Cases amount (in Rs.)	No of Compensation amount (in Rs.)	No of Compensation Cases amount (in Rs.)	No of Compensation amount

ECL 5	19,02,780	2 11,00,670	3 12,39,722
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BCCL 5	13,82,000	0 0	2 10,81,960
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CCL 2	6,53,409	0 0	2 7,86,031
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NCL 6	26,44,149	4 15,76,966	4 19,94,421
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WCL 3	14,81,698	5 20,22,835	0 0
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SECL 5	17,24,088	2 13,42,801	5 31,32,915
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MCL 1	4,42,400	3 15,95,613	2 14,39,268
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(e): To tide over the crisis, following steps are taken –

- (1) Coal India Limited is recruiting statutory personnel like Over-man, Mining Sirdar, Overseer, Foreman (Electrical & Mechanical), Para-medical staffs and Supervisory personnel through advertisement.
- (2) A limited number of persons are appointed under Rehabilitation & Resettlement (R&R) Policy of Coal India Limited.
- (3) Both permanent workers and workers working under contractors are being given required training as per statute before engaging them for regular work in the mine and its ancillary activities.
- (4) CIL is having full fledged Safety Department in all the levels of Management i.e. Unit level to Corporate level to look after the safety aspect of both contractual and departmental workers engaged in mines and its ancillary units